

SPECIAL BENCH (FOR BENCH -I)

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NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CP(IB)No.799/KB/2019

Present: 1. Hon'ble Member(J), Shri Jinan K.R.


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th March, 2020, 10:30 A.M

Name of the Company		Creative Communication Vs. Nandan Saha Steel Pvt. Ltd.	
Under Section		9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Samita Chakraborty, Adv }
2. Samanta Das Chowdhury, Adv } OC

Samanta Das Chowdhury
Adv
13/03/2020

1. M. Sooriya Ganguli, Adv }
2. M. Delijyoti Saha, Adv } for the C.D.


13/03/2020

ORDER

Ld. Counsel for the Operational Creditor appears. Ld. Counsel for the Corporate Debtor appears.

It is jointly submitted that the matter was settled out of the Tribunal and the Ld. Counsel for the Operational Creditor seeks permission to withdraw the CP. Permission is granted. CP is disposed of as withdrawn.

File is consigned to record.


(Jinan K.R.)
Member (J)